

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2325
TO BE ANSWERED ON 13TH FEBRUARY 2026**

MOTHER CHILD PROTECTION CARD

2325 SHRI BASTIPATI NAGARAJU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government collects data regarding the number of Mother Child Protection cards (MCP) issued to beneficiaries;
- (b) if so, the details thereof along with the number issued till date, State/UT-wise and district-wise in the State of Andhra Pradesh during the last five years;
- (c) whether the Government has conducted or plans to conduct a study to analyse the awareness and utilisation of MCP cards especially in rural areas across the country;
- (d) if so, the details thereof, State/UT-wise and if not, the reasons therefor; and
- (e) the details of the funds allocated and released for increasing awareness about the usage of MCP cards during the last five years, year-wise, especially in the State of Andhra Pradesh?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b) The Mother and Child Protection Card (MCP Card) is a health record issued to pregnant women at the time of ANC registration. As per the data from the National Family Health Survey (NFHS-5) 2019-21, there are 95.9% registered pregnancies, which cover mothers with MCP cards.

The State/UT-wise details of the registered pregnancies for which mothers received Mother and Child Protection (MCP) card including Andhra Pradesh is placed at **Annexure I**.

(c) & (d) The National Institute of Public Cooperation and Child Development had conducted a study on “Evaluation of Usage of Mother and Child Protection Card by ICDS and Health Functionaries.”

Findings of the study were:

- Over 90 per cent of AWWs, ANMs and ASHAs were aware about the MCP Card.
- Among the beneficiaries, awareness about MCP card was better among mothers with children between 6 months and 3 years (82.2%).
- MCP Card was used by all the functionaries for explaining about ANC services, preparation for delivery, danger signs in newborn, nutrition etc.

(e) The details of funds allocated and released for maternal health activities, including increasing awareness about MCP card, since 2020-21, for the State of Andhra Pradesh, is placed at **Annexure II**

Annexure referred in reply to parts (a) & (b) of Lok Sabha Unstarred Q. No. 2325 to be answered on 13.02.2026

Annexure I

S.No.	State/UT	Registered pregnancies for which the mother received an MCP card (%)	
		NFHS 4 (2015-16)	NFHS 5 (2019-21)
1	Andaman and Nicobar	97.7	98.9
2	Andhra Pradesh	92.6	96.5
3	Arunachal Pradesh	89.2	95.6
4	Assam	96.3	98.7
5	Bihar	79.9	89.5
6	Chandigarh	98	97.2
7	Chhattisgarh	91.4	97.5
8	Delhi	86.6	94
9	Goa	96.3	99.8
10	Gujarat	89	97.7
11	Haryana	92	96.8
12	Himachal Pradesh	95.4	98.7
13	Jammu and Kashmir	88.7	97.3
14	Jharkhand	86.9	91.5
15	Karnataka	89.3	97.6
16	Kerala	84.2	91.3
17	Ladakh	93.7	97.8
18	Lakshadweep	96.3	77.8
19	Madhya Pradesh	92.2	96.7
20	Maharashtra	90.9	95.5
21	Manipur	32.8	72.9
22	Meghalaya	93.6	93.3
23	Mizoram	96.6	96.1
24	Nagaland	73.6	92.4
25	Odisha	97.2	99.4
26	Puducherry	98	98.8
27	Punjab	95.1	96.9
28	Rajasthan	92.3	98.1
29	Sikkim	99.1	94.6
30	Tamil Nadu	96	98.8
31	Telangana	89.1	96.7
32	The Dadra Nagar Haveli and Daman Diu	89.8	98.8
33	Tripura	83	93
34	Uttarakhand	93.4	97.1
35	Uttar Pradesh	79.8	95.7
36	West Bengal	97.4	98.4

Source-National Family Health Survey (NFHS)

Annexure referred in reply to part (e) of Lok Sabha Unstarred Q. No. 2325 to be answered on 13.02.2026

Annexure II

PIP Approvals for Maternal Health under NHM from FY 2020-21 to FY 2024-25 (Rs. in Lakh)					
State	PIP Approval				
	2020-21	2021-22	2022-23	2023-24	2024-25
Andhra Pradesh	10580.17	18,854.41	18,217.36	17,648.77	19,080.03
Note: The above data is as per the available Financial Management Reports (FMR) submitted by the State/UTs and is provisional.					